

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

18.07.2019

C.P./260/64/2019

O.A./260/569/2018

S DANDASENA
-V/S-
MEERA HANNA & OTHERS

ITEM NO:39

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that the order of this Tribunal has been complied with as stated in the show cause reply filed by the respondents vide (Annexure-C/7). Ld. Counsel for the applicant is also agreed .</p> <p>In view of this, C.P is dropped and notices issued stands discharged.</p>